COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 183 OF 2017

Dated: 5th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Damodar Valley Corporation Vs. BSES Rajdhani Power Limited & Ors	5.		 	Appellant(s) Respondent(s)
Counsel for the Appellant(s) :		Mr. M. G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal Mr. Shubham Arya		
Counsel for the Respondent(s) :		-		

Counsel for the Respondent(s)

ORDER

List the matter on 18.04.2018.

(Justice N. K. Patil) **Judicial Member**

(I.J. Kapoor) **Technical Member**

ts/mk